

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.93/(MAH)/2013
CA No. 266/2013

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

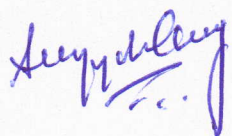
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2016


NAME OF THE PARTIES: Mr. Pawankumar Kanodia

V/s.
M/s. Kanodia Tex Industries Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	Adv. Simi I Puohit a/w Sugyata Choudhary For Respondents 2 to 5.	Dhrud lo .	
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2	Adv. Shantanu Singh . a/w Kameela Diler . For 1/b For Petitioner .	Dutt Menan Self	
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C.A.266/2013

IN

C.P. No. 93/397-398/CLB/MAH/2013

1. Ld. Counsels of both the parties are present.
2. In respect of Application No.266 in C.P.93, date of hearing was fixed for today i.e. 6/10/2016. However, the Applicant of C.A.266 is seeking time for inspection. An undertaking is given that the Affidavit and Compilation will be filed today itself; a copy has already been served to the other side. It is also agreed to grant inspection on 7th October, 2016 at 6.00 p.m. at the office of the Attorneys of Applicant of C.A.266.
3. The C.A. will now be heard on **22nd November, 2016.**

Dated: 06.10.2016

sd/-
Shri M.K. Shrawat
Member (Judicial)